GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:41 ANSWERED ON:24.02.2011 OPENING OF CNG LPG STATIONS Bheiravdanji Shri Gadhvi Mukeshkumar;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the extent of population coverage of Liquefied Petroleum Gas (LPG), Compressed Natural Gas (CNG) in the country, at present;

(b) whether the Government proposes to raise the population coverage by opening more CNG, LPG filling stations/pumps in rural areas of the country including Karnataka;

(c) if so, the details thereof, State-wise; and;

(d) the details of CNG and LPG filling stations proposed to be opened during the current and next financial years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (d): Auto LPG is dispensed through 575 Auto LPG Dispensing Stations (ALDS) in 237 cities by the Oil Marketing Companies. In addition private companies operate about 325 ALDS in over 100 cities. Compressed Natural Gas (CNG) is dispensed through 611 CNG outlets in 67 cities in the country. A customer has a choice to opt for liquid fuels, like petrol and diesel or Auto LPG and CNG where available.

A detailed Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 41 BY SHRI GADHVI MUKESH BHAIRAVADANJI AND SHRI N. CHALUVARAYA SWAMY TO BE ANSWERED ON 24TH FEBRUARY, 2011 REGARDING OPENING OF CNG/LPG STATIONS.

(a) to (d): Auto LPG is dispensed through 575 Auto LPG Dispensing Stations (ALDS) in 237 cities by the three Oil Marketing Companies namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL). In addition private companies operate about 325 ALDS in over 100 cities. Compressed Natural Gas (CNG) is dispensed through 611 CNG outlets in 67 cities in the country. A customer has a choice to opt for liquid fuels, like petrol and diesel or Auto LPG and CNG where available.

Opening up of ALDS and CNG stations is constrained by availability of LPG and natural gas in the country. The country, being net deficit in LPG, has to import LPG to meet the household requirement, even after considering the entire indigenous production. Under the Liquefied Petroleum Gas (Regulation of Motor Vehicles) Order, 2001, only imported or import substituted LPG may be used as Auto LPG.

The details of existing ALDS operated by OMCs State-wise, including in Karnataka, and the new ALDS likely to be set up by OMCs in the year 2010-11 and 2011-12 are at Annex - I. Setting up of ALDS is deregulated and would depend on the economic viability.

The setting up of new CNG facilities in a city/town depends inter-alia upon proximity to trunk natural gas pipeline, availability of natural gas, setting up of necessary infrastructure and economic viability. Decision to set up new CNG stations is taken by companies operating in the private sector. The details of existing CNG stations State-wise is at Annex - II. Presently, there are no CNG stations in Karnataka.